

possible for the Nagas to adopt non-violent methods and that the proposed Nagaland should "include Phizo and his followers"; and

(b) whether Rev. Scott discussed the "inclusion of Phizo" in the proposed Nagaland with the Prime Minister?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) He gave an account of Phizo's thinking on the Naga problem and generally discussed this question.

Wage Board for Coal Industry

*13. { Shri Rajendra Singh;
Shri Ram Krishan Gupta;
Shri Aurobindo Ghosal:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have received any memorandum from the coal miners' organisations for constituting a wage board for the coal industry; and

(b) if so, what action has been taken by Government on their demand?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b). The question of the revision of the wage structure in Coal Mines is one of the subjects for discussion at the next meeting of the Industrial Committee on Coal Mines which is proposed to be convened in the end of April next.

Hospital in 24-Parganas

*14. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 1539 on the 8th December, 1960 and state:

(a) whether the construction of the hospital in 24-Parganas, West Bengal has since commenced;

(b) when it is likely to be completed; and

(c) what is the estimated cost of the same?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a). No.

(b). It is not possible to state at this stage when it will be completed.

(c). Rs. 31,70,000.

Recommendations of Mehta Committee

*15. **Shri S. L. Saksena:** Will the Minister of Labour and Employment be pleased to lay a statement on the Table showing:

(a) the action taken to implement the recommendations of the Mehta Committee on the working of Calcutta Dock Workers' Scheme, particularly recommendations Nos. 3, 4, 7, 18, 19, 23, 24, 25 (i), (ii), (iii), 33, 34, 36, 38, 49, 50 and 53; and

(b) if no action has so far been taken, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali): (a) Out of 56 recommendations, 31 have been implemented, 17 are in the course of implementation and the rest have been noted or brought to the notice of the employers. Recommendations numbers 4, 33 and 38 have been implemented, 7, 19, 24 read with 25, 36, 49, 50 and 53 are in the course of being implemented and 3, 18, 23 and 34 have been noted or brought to the notice of the employers.

(b). Does not arise.

Import of Fertilizers

*16. { Shri Chintamani Panigrahi;
Shri Morarka;
Shri Nathwani:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the import of fertilizers has got the top priority in the 1961-62 import years;

(b) whether adequate amount of fertilizers has been imported by now; and

(c) what is the present supply position of fertilizers in the country?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (c). This question will be answered by the Minister of Food and Agriculture at a later date.

Income from Public Undertakings

- *17. { Shri Nathwani;
Shri Morarka:

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 872 on the 13th December, 1960 and state:

(a) whether detailed break-up of Rs. 440 crores, which is estimated to be the contribution of Public Sector enterprises for the Third Five Year Plan, is now available;

(b) how much of Rs. 440 crores is due to net profits and how much due to other accruals like depreciation reserve; and

(c) how much would the concerns contribute by way of income-tax and corporation tax?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) to (c). A statement is placed on the Table of the House.

STATEMENT

The estimate of Rs. 440 crores was divided broadly into Rs. 300 crores for Central Government undertakings and Rs. 140 crores for State Government Undertakings. At the Centre the estimate included the net surplus of steel plants, fertiliser factories, Posts and Telegraphs and other enterprises. In the States, it included Electricity Boards, Road Transport Corporations and Industrial Enterprises.

Estimates relating to Central Government Undertakings are at present being examined further in consultation with the Central Ministries in connection with the finalisation of the Plan. The estimate for the States has since been revised to Rs. 149 crores. Details are as follows:—

(Rs. crores)

	Net accretion to Depreciation Reserve Fund etc.	Retained profits	Total
1. Electricity Boards	95	15	110
2. Road Transport Corporations including departmentally run undertakings	17	3	20
3. Industrial enterprises and other departmental schemes	19	..	19
TOTAL	131	18	149

Chinese Propaganda

*18. **Shri Hem Barua:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Chinese propaganda across the NEFA border has of late grown in dimensions;

(b) if so, what positive steps Government have taken to counteract this propaganda so that the sensitive

areas of NEFA might be immune to it; and

(c) whether reactions, if any, to Chinese propaganda in the areas concerned are so far gauged?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) There is no evidence of such increased Chinese pro-